

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PARIKH FABRICS PRIVATE LIMITED Date of Commencement of Liquidation: 21-01-2020; List of Stakeholders as on Date: 20-02-2020; Name of IP: Mr. G.Satyanarayana Murty; Last 5 digit of registration number: 10356

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1053000	0	0	0	NA
2	Liquidation costs incurred till date				225416				NA
3	Secured financial creditors		2734720259	2	2732988153	0	1732106	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	460000	1	460000	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	35	1758922	35	1758922	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	18	6413525	15	3580867	0	2832658	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	790380007	0	0	0	790380007	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	1664592	13	1613922	0	50670	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	5065894	1	3405421	0	1660473	0	<a href="#">Annexure 9</a>
Total		73	3540463199	67	2745085701	0	796655914	0	